

16.33 hrs.

COMMITTEE ON GOVERNMENT  
ASSURANCES

Third Report

[Translation]

PROF VIJAY KUMAR MALHOTRA  
(Delhi Sadar) I present the third report (Hindi  
and English versions) of the Committee on  
Government Assurances

16.33 1/2 hrs.

COMMITTEE ON ABSENCE OF  
MEMBERS FROM THE SITTINGS OF  
THE HOUSE

[Translation]

SHRI BABANRAO DHAKNE (Beed) I  
present the second report (Hindi and English  
versions) of the Committee on Absence of  
Members from the Sittings of the House

16.34 hrs.

RE MANDAL COMMISSION RE-  
PORT

[Translation]

SHRI J. P. AGARWAL (Chandni Chowk)  
Mr Deputy Speaker, Sir, I have strong ob-  
jection to Lt Governors order of keeping the  
schools in Delhi closed for 30 days. Is there  
a Civil war going on in Delhi or the Lt  
Governor and the Home Minister are not  
capable of maintaining law and order or are  
the students of Delhi throwing bombs here  
and there? Is there so much of panic and  
terror in the city that schools had to be closed  
down. It is indeed unfortunate. On the other  
hand, one of the Ministers have given a call  
to the people to come in streets and fight for  
their rights. The Government wants to insti-  
gate the people to fight and at the same time  
they are playing with the lives of students. I

request the Government to remove the Lt  
Governor and withdraw this order. The  
Bhartiya Janata Party is adopting a dual  
policy on this issue. On the one hand their  
party colleague Shri J. K. Jain is on a hunger-  
strike against the implementation of the  
Mandal Commission Report whereas on the  
other hand they are speaking like this in the  
House. They say something here but out-  
side the House they say something  
else. (Interruptions)

I want to know whether the Government  
will withdraw this order? It is unjustified and  
the public is being deceived. What do you  
want to show in Delhi by way of this order  
after all? (Interruptions)

PROF VIJAY KUMAR MALHOTRA  
(Delhi Sadar) Mr Deputy Speaker, Sir, I had  
given a notice for raising this issue in the  
Zero Hour but I was not permitted. Now I  
wonder how Shri Agarwal has been permit-  
ted to raise it.

Mr Deputy Speaker, Sir, I want to say  
that the closing of schools in Delhi for 30  
days is certainly unjustified. The order re-  
minds us of the rule of Mohammad Tughlak.  
What is the fault of these children that schools  
have been closed for 30 days? As far as I  
know, schools particularly in Delhi have never  
been closed for 30 days in such a way not  
even during the British period. Why has  
such an order been released now when even  
during the British rule such a thing never  
happened? The Central Government has  
compelled the Delhi Administration to issue  
such an order.

Order was also issued to three universi-  
ties in Delhi to close down but I want to  
congratulate all the three Vice-Chancellors  
of these universities as they decided among  
themselves to keep the institutions open.  
Even during the British period the authority  
and the autonomy of the universities was  
always recognised. The decision of the  
opening or closing the universities should be  
taken by the Vice-Chancellor and not by the  
Government.